## Central Administrative Tribunal Principal Bench

CP No. 446/2019 OA No.200/2019

New Delhi, this the 6th day of December, 2019

## Hon'ble Mr. Justice L. Narasimha Reddy, Chairman Hon'ble Mr. Mohd. Jamshed, Member (A)

Rajeev Kumar Chadha, Retired DSP, CBI, S/o late Sh. Sita Ram Chadha, R/o B-3, Ground Floor, Front Portion, Gulmohar Park, New Delhi-110049

- Petitioner

(By Advocate: Shri Sachin Chauhan)

Vs.

- Sh. Rishi Kumar Shukla, Director, Central Bureau of Investigation,
   5B, New CBI Building, CGO Complex, Lodhi Road, New Delhi
- Dr. C. Chandramouli,
  Secretary, Government of India,
  Ministry of Personnel, Public Grievance and Pensions,
  Department of Personnel and Training,
  North Block, New Delhi Respondents

(By Advocate: Shri Hanu Bhaskar)

## : O R D E R (ORAL) :

## Justice L. Narasimha Reddy:

The applicant filed OA No. 200/2019 in the context of his promotion from the post of DSP in the CBI. The OA was disposed of on 17.09.2019, directing that the respondents shall pass a

speaking order on the representation dated 24.03.2018 submitted by the applicant within 90 days.

- 2. This Contempt Petition is filed alleging that the respondents have not complied with the directions issued by this Tribunal.
- 3. We heard Shri Sachin Chauhan, learned counsel for the applicant and Shri Hanu Bhaskar, learned counsel for the respondents.
- 4. The applicant retired from service and he was pursuing remedies in the context of notional promotion from the post of DSP. The OA was disposed of directing the respondents to pass orders on the representation. Though at the belated stage, the respondents passed the order dated 30.10.2019, informing the applicant about the relevant state of affairs. If the applicant feels aggrieved by that, he has to pursue the remedy separately.
- 5. With the passing of the order, the direction issued by this Tribunal stands complied with. The Contempt Petition is accordingly closed.

(Mohd. Jamshed) Member (A) (Justice L. Narasimha Reddy) Chairman